

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 225

55(ND)/2016

Comp. Appl-807/2020, Comp. Appl-825/2020

Comp. Appl-1/2021, CA-114/2021, Comp. Appl/126(ND)2021

IN THE MATTER OF:

Sh. Rajeev Behl

... **Applicant/Petitioner**

Versus

S. S. Con-Build Pvt. Ltd.

... **Respondent**

Under Section: 397/398

Order delivered on 13.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

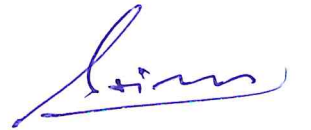
SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Saurabh Dev Karan Singh, Mr. Shivam Mishra, Advocates for the Petitioner
Kunal Tandon and Kanika Jain, Advs. for the Respondents

ORDER

Renotify on 6th September, 2021.



(T.S SINGH)
COURT OFFICER